

No.D&SJ/E/Shimla/SML/2017- 16594-16613

Office of the District & Sessions Judge, Shimla,  
Civil & Sessions Division at Chakkar, Shimla-5.

Dated: Shimla-5 the 3<sup>rd</sup> day of October, 2017.

To

All the Judicial Officers,  
Civil and Sessions Division,  
at Chakkar, Shimla-5, H.P.

Sub:-

Strict adherence to instructions issued by the  
Hon'ble High court of H.P. qua wearing of  
appropriate, formal, clean, modest and decent  
clothes in sober colours.

Sir,

"Jai Hind"

It is to inform you that the Hon'ble High Court of  
H.P. vide registry letter No. HHC/Admn.1(18)/78-XV-27181-88  
dated 22.09.20127 has directed all the employees of the  
Subordinate Judiciary to wear proper uniform in appropriate,  
formal, clean, modest and decent clothes in sober colours. For  
ready reference, the copy of office order is enclosed for kind  
perusal.

Therefore, you are requested to ensure that the  
directions of the Hon'ble High Court qua wearing of proper uniform  
are complied with in letter and spirit. Defiance of any kind in this  
regard shall be seriously viewed. Please acknowledge receipt of this  
communication.

Yours sincerely,

(Virender Singh)  
District & Sessions Judge,  
Shimla.

Endst.No.: As above.

Copy to :-

1. Guard File.

Sd/-  
District & Sessions Judge,  
Shimla.

**"OFFICE ORDER"**

In pursuance to the directions of Hon'ble High Court of Himachal Pradesh passed in CWP No. 1043 of 2017, it is hereby ordered that all the employees of this High Court Registry and Subordinate Judiciary shall wear proper uniform/Livery provided to them and those who are not provided with the uniform/Livery, they shall attire in appropriate, formal, clean, modest and decent clothes in sober colours.

Any violation of the instruction will be viewed strictly.

**BY ORDER**

**REGISTRAR GENERAL**

Endst.No.HHC/Admn.1(18)/78-XV- 27181-88  
Copy forwarded for information to:-

Dated: 21.09.2017  
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1. The Principal Private Secretary to Hon'ble the Chief Justice;
2. The Secretaries to Hon'ble Judges;
3. All the District and Sessions Judges in Himachal Pradesh;
4. The Secretaries/Private Secretaries/P.As to the Registrar General/Registrar (Vigilance)/Registrar (Judicial)/Registrar (Rules)/Registrar (Administration)/Registrar (Estt.);
5. The C.P.C/All the Additional Registrars/ Deputy Registrars/Assistant Registrars/ Secretaries/Court Masters/ Private Secretaries;
6. All the Branch Incharges/Section Officers/Estate officer/Chief Librarian, are requested to get noted down the above office order from the staff working under their supervision and to ensure compliance;
7. The Section Officer (Computer) for uploading the office order on the High Court Website today itself;
8. Guard File.

(From Sl. Nos. 1, 2 and 4 to 8, High Court of H.P. at Shimla- 171 001).

*NIC officer /  
801111  
2017*

*[Signature]*  
**REGISTRAR (ESTABLISHMENT)**  
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